GOVERNMENT OF INDIA DEFENCE LOK SABHA

STARRED QUESTION NO:554 ANSWERED ON:06.05.2013 VVIP HELICOPTER DEAL Aaron Rashid Shri J.M.;Chavan Shri Harischandra Deoram

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has received first set of documents from Italy regarding the alleged irregularities in the Augusta Westland Helicopter deal;

(b) if so, the details thereof;

(c) whether the Central Bureau of Investigation has issued look-out notices for some former chiefs of the Indian Air Force in connection with the said deal;

(d) if so, the details thereof; and

(e) the present status of investigation into the said deal and the steps taken / proposed to be taken by the Government to expedite the investigation?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 554 FOR ANSWER ON 6.5.2013

The Government has received an initial set of documents from Italy pertaining to the alleged irregularities in the Agusta Westland deal which include, inter alia, copy of the search and seizure order issued by the Judge for the preliminary investigation in Busto Arsizio, Italy, copies of certain Contracts entered by M/s Agusta Westland Spa, Italy, a shareholder of M/s Agusta Westland International Ltd. UK, with various entities in Tunisia and India. The Central Bureau of Investigation (CBI) has issued Look Out Notices against a number of individuals in India including a former Chief of Indian Air Force in connection with the said case. The matter is still under investigation and the Ministry is following it up with the CBI for expediting investigation.